

(b) The Department of Electronics has funded a number of technology development projects towards development of input/output devices for computers operating on the Devanagari script in statement (See below). One of the projects funded at Birla Institute of Technology and Science (BITS), Pilani has resulted

in an operational prototype system. The system is capable of accepting input data and generating output reports in Hindi. Aspects relating to production are being examined.

(c) Does not arise in view of (a) above.

#### Statement

*Technology Development Projects Funded by Electronics Commission for Development of Devanagari Computers*

Sr. No.	Title of the Project	Implementing Organisation
1.	Development of Devanagari based input-output devices	Bombay, University, Bombay.
2.	Development of Hardware and software for Devanagari based information Processing	Birla Institute of Technology and Science Pilani.
3.	Adoption of IBM 1403 line-printer for Devanagari printing	Birla Institute of Technology and Science, Pilani.
4.	Development of Character Recognition Techniques for Tamil and Devanagari scripts	Madras Christian College, Madras.
5.	Computer-aided translation from English to Hindi and Hindi to Kannada	Indian Institute of science, Bangalore
6.	Survey of requirements of Electronic Composition in Indian scripts	Computer Maintenance Corporation, Bombay.

#### Prosecution for Importing Mini-Computer.

2140. SHRI LADLI MOHAN NIGAM:  
SHRI DHAR WASUDEO DHABE:

Will the PRIME MINISTER be pleased to refer to the reply to Starred question 265 given in the Rajya Sabha on the 21st October, 1982 and state:

(a) whether any of the firms have been prosecuted in the two years for importing mini-computers of other types of computers by making false invoices or by using dubious means; and

(b) if so, what is the number of firms which have been prosecuted and with what results?

1499 RS—3

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) and (b) The information is being collected and will be laid on the Table of the House.

#### Affairs of Botanical Survey of India

2141. SHRI DIPEN GHOSH : Will the PRIME MINISTER be pleased to state:

(a) Whether Government's attention has been drawn to a news-item in Indian Express of September 23, 1982 regarding the headquarters of Botanical Survey of India (BSI) in Calcutta which is in shambles to-day with a

band of hooligans holding sway and a section of officials playing ducks and drakes;

(b) if so, what steps Government have taken against the "Section of employees" who "are holding the entire staff of its office in the city and the Indian Botanic Gardens at Sibpore, Howrah to ransom" and also against those "officials of the institution "who "are either engaged in playing politics or moving out on official tours " as reported in the said news-item ; and

(c) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH):  
(a) Yes, Sir.

(b) and (c) It is not correct to say that a "Section of the employee is holding the entire staff of the BSI and the Indian Botanic Gardens at Sibpore, Howrah to ransom." The Government is also not aware of any officials of the institution "engaged in playing politics". The Director, Botanical Survey of India has, however been instructed to investigate specific instances of indiscipline and misconduct and take appropriate action against the erring officials. As regards official tours, these form an integral part of the duties of Botanical Survey of India officials which consists mainly of survey of plant resources of the country. The officials proceed on tours after getting the approval of the competent authority.

#### Ban on Export of Monkeys

2142. SHRI D. HEERACHAND: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that ban on the export of monkeys from India is to be lifted shortly;

(b) if so, the reasons therefor;

(c) whether Government propose to bring monkeys under the purview of Wild Life Protection Act, 1972 in order to save this animal from extinction; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH): (a) No, Sir.

(b) Does not arise.

(c) and (d) Monkeys found in India are already included in the Schedules to the Wild Life (Protection) Act, 1972, and are thus, afforded legal protection from hunting and commercial exploitation.

2143. [Transferred to the 5th November, 1982]

#### Translocation of Rhinos from Kaziranga to Dudhwa

2144. SHRI ROBIN KAKATI :  
SHRI AJIT KUMAR SHARMA :

Will the PRIME MINISTER be pleased to state:

(a) whether Government have sent a team of officers to visit Kaziranga and other habitats of Rhinos in Assam to examine the possibility of translocating certain number of Rhinos from Kaziranga to Dudhwa in U.P.;

(b) if so, the names of personnel of the team; and

(c) whether the said team has submitted its report if so what are the salient features thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH): (a) and (b)